## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 118(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Radhey Shyam Sharma V. Shrimat Mahaveer Buildcom (P) Ltd & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

**ORDER** 

Learned counsel for the petitioner is present. Issue notice to the other side. Dasti action is also permitted to be served.

List on 03.11.2016.

(R.Varadharajan)

Sdi

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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